

MR. SPEAKER : You ask for security. We will see.

SHRI HARIKESH BAHADUR : It has come in the newspapers and you are not taking note of it.

MR. SPEAKER : I cannot take cognizance of every news item that appears.

(Interruptions)

12.06 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF CHITTARANJAN NATIONAL CANCER RESEARCH CENTRE, CALCUTTA FOR 1979-80 WITH A STATEMENT DELAY

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) of the Chittaranjan National Cancer Research Centre, Calcutta, for the year 1979-80 along with Accounts and the Audit Report thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2935/81].

ANNUAL REPORT AND REVIEWS THEREON FOR 1980-81 IN RESPECT OF INDIAN INSTITUTES OF TECHNOLOGY AT BOMBAY, DELHI, KANPUR AND MADRAS

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and

English versions) of the Indian Institute of Technology, Bombay, for the year 1980-81.

- (ii) A copy of the Review by the Government on the working of the Indian Institute of Technology, Bombay for the year 1980-81.

[Placed in Library. See No. LT-2936/81].

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Delhi for the year 1980-81.

- (ii) A copy of the Review by the Government on the working of the Indian Institute of Technology, Delhi, for the year 1980-81.

[Placed in Library. See No. LT-2937/81].

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 1980-81-Parts I & II.

- (ii) A copy of the Review by the Government on the working of the Indian Institute of Technology, Kanpur, for the year 1980-81.;

[Placed in Library. See No. LT-2938/81].

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Madras, for the year 1980-81.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Madras for the year 1980-81.

[Placed in *Library. See No. LT-2939/81.]

AN HON. MEMBER : You are not doing it because the Government is involved.

(Interruptions)

MR. SPEAKER : I don't care. Why should I care whether Government is involved or not ? Why should I care for Government ? What have I to do with Government ?

NOTIFICATIONS UNDER CUSTOMERS ACT, 1962.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

- (1) GSR 606 (E) published in Gazette of India dated the 17th November, 1981 together with an explanatory memorandum regarding revised rates of exchange for conversion of Dutch Guilders and Hong Kong Dollars into Indian currency or *vice-versa* in supersession of notification dated the 1st October, 1981.
- (2) GSR 608(E) published in gazette of India dated 20th November, 1981 together with an explanatory memorandum regarding revised rate of exchange for conversion of Pound Sterling into Indian currency or *vice-versa* in super-

session of notification dated the 1st October, 1981.

[Placed in Library. See No. LT-2941/81.]

DRUGS AND COSMETICS 1ST AMDT. RULES 1981

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR) : I beg to lay on the Table a copy of the Drugs and Cosmetics (First Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 478(E) in Gazette of India dated the 6th August, 1981, under section 38 of the Drugs and Cosmetics Act, 1940. [Placed in Library. See No. LT-2940/81]

RAILWAYS RED TARIFF (2ND & 3RD AMDT.) RULES, 1981.

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under section 47 of the Indian Railways Act, 1980:—

- (1) The Railways Red Tariff (Second Amendment) Rules, 1981, published in Notification No. GSR 829 in Gazette of India dated the 5th September, 1981.
- (2) The Railways Red Tariff (Third Amendment) Rules 1981, published in Notification No. GSR 904 in Gazette of India dated the 3rd October, 1981.

[Placed in Library. See No. LT-2942/81]